## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT:	SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
	SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/194/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: Malabar Hotels Pvt Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) Cibávishnu Saivihai

Coursel For RI, PZ, F4 L

2, S. Aravin Jah For Fox Man W + Associated

Coursel for Patitioner

**ORDER** 

Court time is over. Matter is adjourned. Put up on 03.08.2017 at 10.30 A.M.

S. v. Tayer ghosam. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARFEF TARIQ) MEMBER (JUDICIAL)